

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (CAA) No.176/230/HDB/2017
COMPANY PETITION/APPLICATION NO.	
NAME OF THE COMPANY	Indus International Schools Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Indus International Schools Private Limited
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rama Chandra Rao / Preethi Agarwal	Associate		

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rama Chandra Rao / Preethi Agarwal	Associate	preethi.agarwal@tatuallegal.com	Preethi Agarwal

Heard Ms Preethi Agarwal, representing Sri Rama Chandra Rao, Learned Counsel for the Respondent.

At the request of the representative, post the case on 21.11.2017.

  
Member (T)  
Bm

  
Member (J)